

Legislative Councils of the various States is laid on the Table. [Placed in Library. See No LT-543/77]

Financial position of Maruti Ltd

2016 SHRI S G MURAGIYAN
SHRI K A RAJAN

Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be

pleased to state what is the present financial position of Maruti Limited?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): The present financial position of Maruti Limited as revealed in the latest balance sheet of the company as at 31st March, 1976 is as follows —

Liabilities	Rupees	Assets	Rupees
Share Capital	2,64,10,000	Fixed Assets	5,75,41,133
Share Application Money	46,89,350	Investments	1,000
Reserves & Surplus	13,98,100	Current Assets, Loans & Advances	94,21,724
Secured Loans	1,26,27,123	Misc Expenditure	58,35,048
Unsecured Loans	66,77,785	Profit & Loss Balance	1,59,64,390
Current Liabilities & Provisions	3,69,60,937		
TOTAL	8,87,63,295	TOTAL	8,87,63,295

NOTES . (1) The fixed assets include an amount of Rs 39,31,296 being the value of land, which besides land development expenses, includes the tentative price payable under the agreement to sell dated 9-8-71 between the company and Haryana State Government. The said land is not yet registered in favour of the company.

(2) No depreciation has been adjusted for the year ended 31-3-1976 on fixed assets. Arrears of depreciation as at 31-3-1976 in accordance with the provisions of Section 205(2) of the Companies Act, 1956, amount to Rs 13,18,403

(3) Contingent liabilities of the company are as below —

(i) Estimated value of contracts remaining to be executed on capital account and not provided for Rs 2,82,355 (previous year Rs 46,60,988) Advances against the same Rs 1,12,057 (previous year Rs 2,83,901)

(ii) Claims against the company not acknowledged as debts Rs 98,334 (previous year Rs 53,643)

(iii) Suit filed against the company for recovery of Rs 5,000 (previous year Rs 5,000) representing Dealership Deposits forfeited by the company.

(4) Miscellaneous Expenditure includes Rs 57,92,103 (being "Prototype development expenditure")

(5) Profit & Loss balance of Rs 1,59,64,390 is the total accumulated loss upto 31-3-1976 as per company's Profit & Loss Account

From the above Balance Sheet, it will be seen that the company's tangible assets as on 31-3-1976 stood at Rs. 6 69,63,857 against which its liabilities including the share application money (not transferred to share capital account) amounted to Rs 6 09 55,195

नीमच तथा मदनौर जिलों में एल० पी० गैस सप्लाई किये जाने की मांग

2017. डा० सखीनारायण पांडेय :

क्या पेट्रोलियम तथा रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मदनौर जिले (मध्य प्रदेश) में नीमच और मदनौर में एल० पी० गैस सप्लाई किये जाने की मांग वर्षों से की जाती रही है परन्तु वहां पर गैस की सप्लाई अभी तक प्रारम्भ नहीं की जा सकी,

(ख) क्या मदनौर तथा नीमच में केन्द्रीय सरकार के कर्मचारियों की संख्या बहुत है और नीमच में ही केन्द्रीय रिजर्व पुलिस का मुख्यालय भी है और साथ ही झलकायड फैक्ट्री नामक एक सरकारी प्रतिष्ठान है और सीमेंट कारपोरेशन द्वारा नीमच में सीमेंट का एक कारखाना स्थापित किया जा रहा है,

(ग) क्या हाल ही में भारतीय तेल निगम ने मदनौर में गैस सप्लाई करने के लिए एक गैस एजेंसी दी है परन्तु सप्लाई प्रारम्भ नहीं की गई, और

(घ) इस कठिनाई को दूर करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्धन बहुगुणा) : (क) जी, हाँ।

(ख) जी, हाँ।

(ग) मदनौर जिले में खाना पकाने की बस की पूर्ति हेतु अभी तक इलेन बिलरग के लिये कोई व्यवस्था नहीं की गयी है।

(घ) देश में खाना पकाने की गैस की उपलब्धता की कमीका इस उत्पाद की कुल मांग बहुत अधिक है। मदनौर जिले के इस गैस की पूर्ति को तभी पूरा किया जा सकता है जब देश में खाना पकाने के गैस की कुल उपलब्धता में सुधार हो जायगा।

Unmanned Gates

2018 PROF P G MAVALANKAR
Will the Minister of RAILWAYS be
pleased to state

(a) whether Government are aware of the danger to life and property on account of unmanned gates all over the country particularly in and around the urban areas,

(b) if so, steps being taken to improve the situation,

(c) whether Government are also aware of the fact that a number of accidents, including the fatal ones, take place at such unmanned gates in and around the major urban agglomerations, including Ahmedabad city, and

(d) if so, whether Government propose to take immediate remedial steps in this regard and if so, when and the estimated cost thereof?

THE MINISTER OF RAILWAYS
(PROF MADHU DANDAVATE)

(a) and (b) There are more than 22,000 unmanned level crossings on the Indian Railways. The Railways undertake periodical census of road and rail traffic at these level crossings to review the need for their manning taking into account various factors such as density of traffic, visibility, accident proneness, etc. Based on such reviews, a certain number of level crossings is manned every year in consultation with the State Government. During the five years from 1971-72 to 1975-76, 294 level crossings were manned.